<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 895 & 894 OF 2018 IN APPEAL NO. 41 OF 2018 & IA NOS. 326 & 554 OF 2018

Dated: 18th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

M/s Hinduja National Power Corporation Limited Vs.			Appellant(s)
Andhra Pradesh Electricity Regul		mission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Nandita Bajpai Mr. Shubham Arya	
Counsel for the Respondent(s)	:	Mr. K.V. Mohan Mr. K.V. Balakrishna	a for R-1
		Ms. Prerna Singh fo	or R.2 & 3

ORDER

IA NO. 895 & 894 OF 2018

(AppIns. for early hearing and interim orders)

Issue notice to the Respondents returnable on 25.07.2018. Dasti, in addition, is permitted. Mr. K.V. Mohan takes notice on behalf of Respondent No.1. Ms. Prerna Singh takes notice on behalf of Respondent Nos.2 & 3 and seeks a week's time to file reply. She may file the same on or before 25.07.2018 after serving copy on the other side.

List the matter on 26.07.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member